

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3431
ANSWERED ON:31.08.2012
CHILD CARE FACILITIES
Pradhan Shri Nityananda

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the action plan to create better child-care facilities in the slum-areas of the country for safety and security of children of working labourers;
- (b) whether the National Commission for Protection of Child Rights (NCPCR) has given some suggestions in this regard;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government for the welfare of these children?.

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (d): The Ministry of Women and Child Development is implementing the "Rajiv Gandhi National Crèche Scheme for the Children of Working Mothers", as a Central Sector Scheme, which provides day care facilities to children, including those in slum areas, in the age group of 0-6 years, of families with monthly income of less than Rs.12,000/-. In addition to being a safe space for the children, the crèches provide services such as supplementary nutrition, pre-school education and emergency health care etc. The Scheme is implemented through the Central Social Welfare Board (CSWB), which is an autonomous body under the Ministry of Women & Child Development and the Indian Council for Child Welfare (ICCW), which is a national level voluntary organization.

Apart from the above, there are various Legislations such as The Factories Act, 1948, The Plantations Labour Act, 1951, The Contract Labour Act, 1970 and The Mines Act, 1952, which make it incumbent upon the employer to provide crèche facilities for children of women workers.

(b): No, Sir.

(c): Does not arise in view of reply to (b) above.